



\$~ 24, 28, 35-37 (suppl. list) and 1 to 132 (except item Nos. 4, 88, 93, 94, 102, 103, 104, 105) (148 matters list

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

24

+ W.P.(C) 4507/2022 & CM APPLs.13487-88/2022

PAWAN CHAUDHARY

..... Petitioner

Through Mr. Venketesh Mohan Chaurasia,

Adv.

versus

ITO, WARD 35(5), DELHI & ANR.

..... Respondents

Through Mr. Sanjay Kumar with

Ms. Easha Kadian, Advocates.

28

+ W.P.(C) 4511/2022 & CM APPLs.13496-97/2022

CLUSTER OVERSEAS PRIVATE LIMITED

..... Petitioner

Through Mr. Ramesh Kumar Jain with

Mr. Mudit Bansal, Advocate.

versus

INCOME TAX OFFICER WARD 6(1) DELHI

..... Respondent

Through Mr. Sanjay Kumar with

Ms. Easha Kadian, Advocates.

35

+ W.P.(C) 4348/2022 & CM APPLs.12995-96/2022

M/S PCG FINVEST LIMITED- FORMERLY KNOWN AS

SUBHRA FINVEST INDIA LIMITED

..... Petitioner

Through Mr. Ved Jain, Advocate.

versus





	ASSISTANT CO.	MMISSIONI	ER OF INCOME TAX CIRCLE 22-2,
	DELHI & ORS.		Respondents
		Through	Mr. Puneet Rai, Advocate for Revenue. Mr. Rajkumar Yadav with Mr. Animesh Kumar, Advs. for UOI.
36 +	W.P.(C) 4408/202	22 & CM AP	PLs.13142-43/2022
	BRIJ BHUSHAN		Petitioner
		Through	Mr. Salil Kapoor with Mr. Sanat Kapoor, Ms. Ananya Kapoor and Mr. Tarun, Advs.
		versus	Turdii, Turdii.
	ASSISTANT CO	MMISSIONI	ER OF INCOME TAX, CIRCLE 59-1
	DELHI & ANR.		Respondents
		Through	Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr. Shailendera Singh and Mr. Udit Sharma, Advs.
37 +	W.P.(C) 4459/202	22 & CM AP	PLs.13299-13300/2022
	BRIJ BHUSHAN	GUPTA	Petitioner
		Through	Mr. Salil Kapoor with Mr. Sanat Kapoor, Ms. Ananya Kapoor and Mr. Tarun, Advs.
		versus	
	ASSISTANT CO	MMISSIONI	ER OF INCOME TAX, CIRCLE 59-1
	DELHI & ANR.		Respondents
		Through	Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr. Shailendera Singh

and Mr. Udit Sharma, Advs.





4		

+ W.P.(C) 8994/2021 SHARAD GARG

..... Petitioner

Through: Mr. Venketesh Chaurasia, Adv.

versus

ITO, WARD 63(1), DELHI & ANR.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC.

2.

+ W.P.(C) 9427/2021 UJJWAL ARORA

..... Petitioner

Through: Mr.Salil Kapoor, Mr.Sumit

Lalchandani, Mr.S.K.Gambhir, Mr.C.S.Anand, Mr.Tarun Chanana,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1 DELHI ..... Respondent

Through: Ms. Vibhooti Malhotra, Sr.SC. with

Mr. Shaliendra Singh and Mr. Udit

Sharma, Advocates.

3.

+ W.P.(C) 9659/2021

PANKAJ VERMA

..... Petitioner

Through: Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 69-1 & ORS. ..... Respondents

Through: Mr. Sunil Agarwal, Sr. SC.

Mr. Satya Ranjan Swain, Sr. Panel Counsel with Mr.Kautilya Birat,

Advocate for R-4.





5.

W.P.(C) 11010/2021 & CM 33944/2021 + ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through:

Mr. Harshit Batra, Mr. Ritesh Bajaj,

Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Mr.Kunal Sharma, Sr. SC. Through:

6.

W.P.(C) 12926/2021& CMs 40710-11/2021 +

SHIV KUMAR GUPTA

..... Petitioner

Through:

Mr.Salil Kapoor, Mr.S.K.Gambhir,

Mr.S.C.Anand, Mr.Tarun Chanana,

Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. ..... Respondents

Mr.Ajit Sharma, Sr. SC. Through:

7.

+ W.P.(C) 13021/2021 & CMs 41064-65/2021

**AVNI NATH** 

..... Petitioner

Through: Mr. Kumar

Sunil

Mukhi, Mr. Tejaswar Nerwal, Mr. Anshul

Mittal, Advs.

versus

INCOME TAX OFFICER WARD 54(1), NEW DELHI

..... Respondents

Mr. Kunal Sharma, Sr. SC with Through:

> Ms.Zehra Khan, Jr. SC, Mr.Divyank Rana and Mr. Aman Yadav, Advs.





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+ W.P.(C) 13384/2021 & CM APPLs.42168-169/2021

ABHISHEK ARORA ..... Petitioner

Through: Mr.Salil Kapoor, Mr.Sanat Kapoor,

Ms.Ananya Kapoor, Mr.Sumit Lalchandani, Ms.Soumya Singh,

Mr. Tarun Chanana, Advs. Mr. T.M. Shivakumar, Adv.

### versus

ASSISTANCE COMMISSIONER OF INCOME TAX, WARD 59-1, DELHI & ANR. ..... Respondents

Through: Mr.Zoheb Hossain, Sr. Standing

counsel.

9.

+ W.P.(C) 13746/2021 & CM APPL.43420/2021 ALANA BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Kunal Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv

10.

+ W.P.(C) 13748/2021 & CM APPL.43424/2021

ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.





11. W.P.(C) 13754/2021 & CM APPL.43436/2021 +DEVELOPERS PRIVATE SAGARDUTT **BUILDERS** AND ..... Petitioner LIMITED Ms. Kavita Jha, Mr. Udit Naresh and Through: Mr. Himanshu Agarwal, Advocates versus INCOME TAX OFFICER & ANR. ..... Respondents Mr.Ruchir Bhatia, Sr. SC Through: 12. W.P.(C) 13757/2021 & CM APPL.43442/2021 ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED ..... Petitioner Ms. Kavita Jha, Mr. Udit Naresh and Through: Mr. Himanshu Agarwal, Advocates versus ASSISTANT COMMISSIONER OF INCOME TAX & ANR. ..... Respondents Through: Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal, Mr. Parth Semwal, Jr.SC 13. W.P.(C) 13760/2021 & CM APPL.43449/2021 SHIKHI ESTATES PRIVATE LIMITED ..... Petitioner Through: Ms. Kavita Jha, Mr. Udit Naresh and Mr. Himanshu Agarwal, Advocates

INCOME TAX OFFICER & ANR. ..... Respondents

versus

Through: Mr.Ruchir Bhatia, Sr. SC





14.

+ W.P.(C) 13764/2021 & CM APPL.43456/2021

## ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

# ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

15.

+ W.P.(C) 13814/2021& CM APPL. 43599/2021

RSND PROJECTS PRIVATE LIMITED

..... Petitioner

Through: Mr. T.M. Shivakumar, Adv.

versus

INCOME TAX OFFICER WARD 20(3) & ANR. .... Respondents

Through: Mr.Sunil Agarwal, Sr. SC, Mr.Tushar

Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

16.

+ W.P.(C) 13815/2021 & CM APPL.43600/2021

### ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

.... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus





# ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.

17.

+ W.P.(C) 13825/2021 & CM APPL. 43626/2021

SHIKHI ESTATES PRIVATE LIMITED ..... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

18

+ W.P.(C) 13863/2021 & CM APPL. 43758/2021

PROGRESSIVE ALLOYS (INDIA) PVT. LTD ..... Petitioner

Through: Mr.Ashish Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. .... Respondents

Through: Mr.Sunil Agarwal, Sr. SC, Mr.Tushar

Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

19.

+ W.P.(C) 13888/2021 & CM APPL. 43850/2021

NIDHI GUPTA ..... Petitioner

Through: Mr. Anjit Kumar, Sr. Advocate with

Mr.Sandeep Chilana, Mr.Priyojeet Chatterjee, Mr.Shekhar Sharma, Mr. Abdullah Tanveer, Ms.Yashodhara Burmon Roy, Ms.Shambhavi Sinha,

Advs.

versus





PRINCIPAL COMMISSIONER OF INCOME TAX & ANR.

Through: Mr.Kunal Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC and Mr.Shubhendu Bhattacharyya, Adv

..... Respondents

20.

+ W.P.(C) 13901/2021 & CM APPL. 43877/2021

MINAKSHI AGGARWAL ..... Petitioner

Through: Mr.Salil Kapoor, Mr.Sumit

Lalchandani, Mr.S.K. Gambhir, Mr.C.S.Anand and Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 60-4 & ANR. ..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

21.

+ W.P.(C) 13907/2021 & CM APPL. 43889/2021

SHIV KUMAR GUPTA –HUF ..... Petitioner

Through: Mr. Salil Kapoor, Mr. Sumit

Lalchandani, Mr. S.K. Gambhir, Mr.C.S.Anand and Mr. Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. ..... Respondents

Through: Mr. Ajit Sharma, Sr. SC with

Mr. Anand Ram Mishra, Adv.

22.

+ W.P.(C) 14049/2021 & CM APPL. 44358/2021

DEVI DASS HUF ..... Petitioner

Through: Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.





INCOME TAX OFFICER, WARD 59-8 & ANR. ..... Respondents Through: Mr. Ajit Sharma, Sr. SC.

23.

+ W.P.(C) 14053/2021 & CM APPL. 44366/2021

MUKESH ARORA ..... Petitioner

Through: Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms.Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, CIRCLE 59-1 & ANR. .... Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

24.

+ W.P.(C) 14100/2021 & CM APPL.44486/2021

MUKESH ARORA –HUF ..... Petitioner

Through: Mr. Salil Kapoor, Mr. S.K. Gambhir,

Mr. C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. ..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

25.

+ W.P.(C) 14229/2021 & CM APPL.44883/2021

SANJIV MAHESHWARI .....Petitioner

Through: Mr. Ashish Middha, Adv.





PR. COMMISSIONER OF INCOME TAX & ANR. ..... Respondents Mr.Kunal Sharma, Through: Standing Sr. Counsel for the Revenue. 26. W.P.(C) 14266/2021 & CM APPL.44953/2021 **REENA SINGH** ..... Petitioner Ms. Divya and Mr.Ruchesh Sinha, Through: Advs. versus ASSISSTANT COMMISSIONER OF INCOME TAX & ORS. ..... Respondents Mr.Puneet Rai, Sr. Standing Counsel Through: for the Revenue. Mr.Rishabh Sahu, Central Govt. Sr. Counsel for R-3. 27. W.P.(C) 14337/2021 **SUHARSH ARORA** ..... Petitioner Through: Mr. Ved Kumar Jain, Advocate with Ms. Richa Mishra. versus INCOME TAX OFFICER, WARD 48-1 & ORS. ..... Respondents Mr. Sandeep Tyagi, Advocate. Through: 28. W.P.(C) 14533/2021 & & CM APPL.45713/2021 +RAVI KUMAR GUPTA ..... Petitioner Mr. Aditya Dewan, Adv. Through:

versus



UNION OF INDIA AND ORS



..... Respondents Sr. SC with Through: Mr. Puneet Rai, Ms.Adeeba Mujahid, Jr. SC for Income Tax Department. 29. W.P.(C) 14610/2021 & CM APPL.46026/2021 +SANGITA GARG ..... Petitioner Ms. Vaishali Gupta, Advocate with Through: Mr. Anubhav Gupta and Mr. Vikas Poonia, Advocates. versus OFFICE OF INCOME TAX OFFICER, WARD 59(3), DELHI & ORS. ..... Respondents Through: Mr.Ajit Sharma, Advocate. Mr.Narendra Kumar Srivastava, Advocate for R-4. 30. W.P.(C) 14711/2021 & CM APPL.46325/2021 +SUSHMA GOEL ..... Petitioner Through: Mr.Rakesh Kr.Khanna, Sr. Advo with Ms. Vaishali Gupta, Mr. Anubhav Gupta and Mr. Vikash Poonia, Advs. versus OFFICE OF INCOME TAX OFFICER, WARD 59(6), DELHI & ORS. ..... Respondents Through: Ms. Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv. for Revenue. Mr. Avnish Singh, Adv. for R-4/UOI. 31. W.P.(C) 14712/2021 & CM APPL.46327/2021 UPENDRA GULATI ..... Petitioner Through: Mr.Rakesh Kr.Khanna, Sr. Advo with Ms. Vaishali Gupta, Mr. Anubhav Gupta and Mr. Vikash Poonia, Advs.





OFFICE OF ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 28(1), DELHI & ORS. ..... Respondents

Through: Mr.Ajit Sharma, Sr. SC with

Mr. Anant Ram Mishra, Adv.

32.

+ W.P.(C) 15071/2021 & CM APPL.47521/2021

SABH INFRASTRUCTURE LIMITED ..... Petitioner

Through: Mr.Salil Kapoor, Mr.C.S. Anand,

Mr.Sumit Lalchandani & Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 22-1 & ANR. .... Respondents

Through: Mr.Sunil Agarwal, Sr. SC, Mr.Tushar

Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

33.

+ W.P.(C) 15074/2021 & CM APPL.47528/2021

SANJAY KUMAR ..... Petitioner

Through: Mr.Sagar Rohtagi, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr. Abhishek Maratha, Sr. SC,

Mr.Pratyaksh Gupta, Jr. SC for

Revenue.





34.		
L	W D (C) 15000/2021 & CM A DDI	17571/2

POOJASMIT INVESTMENTS AND TRADING PRIVATE LIMITED ..... Petitioner

Through: Mr. Salil Kapoor, C.S. Anand, Sumit

Lalchandani & Tarun Chanana, Advs

versus

INCOME TAX OFFICER, WARD 20-1 DELHI & ANR.

..... Respondents

Through: Mr.Ruchir Bhatia, Sr. SC

35.

+ W.P.(C) 10/2022 & CM APPL.16/2022 & 13602/2022 SUMAN JEET AGARWAL ..... Petitioner Through: Mr. Satyen Sethi, Advocate with Mr. Arta Trana Panda, Advocate.

versus

INCOME TAX OFFICER, WARD 61(1), & ORS. ..... Respondents Through: Mr. Vipul Agrawal, Advocate for Mr. Zoheb Hossain, Advocate.

36.

+ W.P.(C) 269/2022 & CM APPL.789/2022

SABHARWAL APARTMENTS PRIVATE LIMITED ..... Petitioner Through: Mr.Sanat Kapoor and Ms.Ananya Kapoor, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR. ..... Respondents

Through: Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.





37. W.P.(C) 271/2022 & CM APPL.793/2022 + SHANKAR GROWTH FUND PVT LTD ..... Petitioner Ms. Rano Jain & Mr. Venketesh Through: Chaurasia, Advocates versus ACIT, CIRCLE 22(2), DELHI AND ORS ..... Respondents Mr.Ruchir Bhatia, Sr. SC with Through: Ms. Mansie Jain. Adv for Revenue. 38. W.P.(C) 387/2022 & CM APPL.1117/2022 **SOMNATH VIRMANI** ..... Petitioner Through: Mr. Sunil Kumar Mukhi, Mr. Tejaswar Nerwal, Mr. Anshul Mittal, Advs. versus DCIT CIRCLE 13(1) DELHI AND ANR. ..... Respondents Through: Mr.Ajit Sharma, Sr.SC with Ms. Himangi Kapoor, Adv. 39. W.P.(C) 440/2022 & CM APPL.1229/2022 +..... Petitioner S N ENTERPRISES Mr.Satyen Sethi & Mr.Arta Trana Through:

versus

INCOME TAX OFFICER & ORS. ..... Respondents
Through: Mr.Sanjay Kumar, Sr.SC, Ms.Easha
Kadian, Jr.SC

Panda, Advs.





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4	U

+ W.P.(C) 471/2022 & CM APPL.1327/2022

S N ENTERPRISES

..... Petitioner

Through: Mr.Satyen Sethi & Mr.Arta Trana

Panda, Advs.

versus

INCOME TAX OFFICER, WARD 63(1) & ORS. ..... Respondents

Through: Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

41.

+ W.P.(C) 496/2022 & CM APPL.1458/2022 & 13601/2022

ASHISH PODDAR

..... Petitioner

Through: Mr. Samyak Jain, Adv.

Mr. Ruchesh Sinha, Ms. Divya, Advs.

versus

INCOME TAX OFFICER WARD 54(1) & ANR. .... Respondents

Through: Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

42.

+ W.P.(C) 511/2022 & CM APPL.1484/2022

SANTOSH INFRATECH PRIVATE LIMITED ..... Petitioner

Through: Mr. Ved Jain, Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

.... Respondents

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs. for

Revenue.

Mr.Neeraj, Mr.Sahaj Garg, Mr.Vedanash Anand, Mr.Rudra





Paliwal	and	Mr.Sanjay	Pal,	Advs.	for
R-4.					

Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aman Sahani, Advocates for UOI

43.

+ W.P.(C) 576/2022 & CM APPL.1636/2022

MUKESH KUMAR JAIN ..... Petitioner

Through: Mr. Purav Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. .... Respondents

Through: Mr.Abhishek Maratha, Sr. SC &

Mr.Pratyaksh Gupta, Jr. SC

44

+ W.P.(C) 592/2022 & CM APPL.1678/2022

SATISH SINGHAL ..... Petitioner

Through: Ms. Rano Jain & Mr. Venketesh

Chaurasia, Advocates

versus

ACIT, CIR 22(2), DELHI & ANR.

..... Respondents

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs. for

Revenue.

45

+ W.P.(C) 758/2022 & CM APPL.2160/2022

SANTOSH INFRATECH PRIVATE LIMITED ..... Petitioner

Through: Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Through: Mr.Sunil Kumar Agarwal, Sr.

Standing Counsel.





46

+ W.P.(C) 965/2022 & CM APPL.2752/2022

SULOCHNA GOEL ..... Petitioner

Through: Mr.Kapil Goel & Mr.Sandeep Goel,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) DELHI AND ANR ..... Respondents

Through: Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.

47

+ W.P.(C) 989/2022 & CM APPL.2794/2022

SSIPL RETAIL LTD. ..... Petitioner

Through: Mr.Gaurav Jain, Ms.Akshita Goyal &

Mr.Shubham Gupta, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2),

DELHI ..... Respondent

Through: Mr.Sunil Kumar Agarwal, Sr.

Standing Counsel.

48

+ W.P.(C) 795/2022 & CM APPL.2232/2022

RAJ KUMAR GOEL ..... Petitioner

Through: Mr.Kapil Goel and Mr.Sandeep Goel,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1)

& ORS ..... Respondents

Through: Mr.Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC





49 +	W.P.(C) 856/2022 ANAND GOEL	2 & CM No.2413/2022	
	ANAND GOEL	Through:	Petitioner Mr.Kapil Goel & Mr.Sandeep Goel, Advs
		versus	
	ASSISTANT CO DELHI AND OR	S. & ANR.	ER OF INCOME TAX CIRCLE 43(1) Respondents Mr.Puneet Rai, Sr. SC with
		Through:	Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC
50 +	W.P.(C) 900/2022 DEEPAK GOEL	2 & CM No.2	2551/2022 Petitioner
	DEEI AR GOEL	Through:	Mr.Kapil Goel and Mr.Sandeep Goel, Advs.
		versus	
	ASSISTANT CO DELHI AND OR		ER OF INCOME TAX CIRCLE 43 1 Respondents
		Through:	<b>1</b>
51 +	W.P.(C) 1057/202	22 & CM AP	PL.3029/2022
	ONE POINT REA	ALTY PRIVA	

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

Advs.

..... Respondents

Through: Mr.Puneet Rai, Sr. SC with





Ms.Adeeba Mujahid, Jr. SC for Income Tax Department.
Mr.Kamal Kant Jha, SPC for UOI.

52

+ W.P.(C) 1094/2022 & CM APPL.3117/2022 MARK GULATI

..... Petitioner

Through:

Mr. Nagesh Behl with Mr. Ambrish

Dhawan, Advocates.

versus

ITO WARD 52(1) DELHI & ANR.

..... Respondents

Through: Mr.Kunal

Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv

53

+ W.P.(C) 1274/2022 & CM APPL.3729/2022

SYNAPE SOLUTIONS PRIVATE LIMITED

..... Petitioner

Through:

Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C S Anand, Mr. Sumit Lalchandani & Mr. Tarun Chanana,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR. ..... Respondents

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

54

+ W.P.(C) 1380/2022 & CM APPL.4001/2022

SHALU AGRAWAL

..... Petitioner

Through: Mr. Ved Jain and Ms. Richa Mishra,

Advs.





	INCOME TAX O	FFICER, WA	ARD 59-2, DELHI & ORS Respondents
55		Through:	Ms. Vibhooti Malhotra, Sr. SC with Mr. Shaliender Singh, Jr. SC, Mr. Udit Sharma, Adv.
55 +	W.P.(C) 1381/202 SHALU AGRAW	AL	PL.4003/2022 Petitioner Mr. Ved Jain and Ms. Richa Mishra,
		versus	Advs.
	INCOME TAX O	FFICER, WA	ARD 59-2, DELHI & ORS.
<b>5</b> (		Through:	Respondents Ms.Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.
56 +	W.P.(C) 1624/202 STAR WIRE IND	IA LIMITEI	) Petitioner
		Through:	Mr.Arnav Kumar & Mr.Harsh Bhatia, Advs.
		versus	
	ASSISTANT CON DELHI & ANR.	MMISSIONE	ER OF INCOME TAX CIRCLE 22 (2) Respondents
5.5		Through:	Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain, Adv.
57 +	W.P.(C) 1650/202 M/S PERFECT PO	OLYCHEM I	PL.4777/2022 PRIVATE LIMITED Petitioner Mr. Arzoo Raj and Mr. Ankur Das,
		Č	Advs.

versus





OFFICE OF THE INCOME TAX OFFICER ..... Respondent
Through: Mr. Sunil Kumar Agarwal, Sr.
Standing Counsel.

Advs.

58

+ W.P.(C) 1756/2022 & CM APPL.5066/2022 ONE HEIGHT COLONIZERS PRIVATE LIMITED ..... Petitioner Through: Mr. Ved Jain and Ms. Richa Mishra,

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through: Mr.Raj Kumar Yadav, Adv. for UOI.

Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing & Mr.Samarth

Chaudhari, Adv..

59

+ W.P.(C) 1759/2022

STAR WIRE INDIA LIMITED

..... Petitioner

Through: Mr. Arnav Kumar and Mr. Harssh

Bhatia, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. ..... Respondents

Through: Mr. Ruchir Bhatia, Sr. Standing

Counsel with Ms. Mansie Jain, Adv.

60

+ W.P.(C) 1761/2022 & CM APPL.5073/2022

BTM EXPORTS LIMITED ..... Petitioner

Through: Mr.Salil Kapoor, Ms.Ananya Kapoor,

Mr.Sumit Lalchandani & Mr.Tarun

Chanana, Advs.

versus





### INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR ..... Respondents Through: Mr. Kunal Sharma, Advocate 61 +W.P.(C) 1886/2022 & CM APPL.5445/2022 BTM EXPORTS LIMITED ..... Petitioner Mr.Salil Kapoor, Ms.Ananya Kapoor, Through: Lalchandani, Mr.Sumit Mr.Tarun Chanana, Advs. versus INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR ..... Respondents Mr.Kunal Through: Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr. Standing Counsel for Revenue. 62 W.P.(C) 1937/2022 & CM APPL.5566/2022 +**KESAR DASS ARORA** ..... Petitioner Mr. Nagesh Behl with Mr. Ambrish Through: Dhawan, Advocates. versus ITO WARD 62(1) DELHI & ANR. ..... Respondents Mr.Sanjay Kumar, Sr. Standing Through: Counsel with Ms.Easha Kadian, Jr. Standing Counsel for Revenue. 63 W.P.(C) 2006/2022 & CM APPL.5758/2022 +PRATYUSH HANDA ..... Petitioner Dr.Rakesh Gupta, Mr.Somil Agarwal, Through: Mr.RK Bhardwaj & Mr.Anshul Mittal

versus

INCOME TAX OFFICER WARD 54(1), DELHI & ANR.

..... Respondents

Through: Mr.Zoheb Hossai, Sr. Standing

Counsel with Mr. Vipul Agarwal &





Mr.Parth Semwal, Standing Jr. Counsels. 64 W.P.(C) 2007/2022 +AJAY GUPTA ..... Petitioner Mr. Sushil K Tekriwal, Adv. Through: versus INCOME TAX OFFICER ..... Respondent Mr. Ruchir Bhatia, Sr. SC with Through: Ms. Mansie Jain, Adv for Revenue. 65 W.P.(C) 2012/2022 NIRAJ AGARWAL ..... Petitioner Through: Mr. Sushil K Tekriwal, Adv. versus INCOME TAX OFFICER ..... Respondent Mr. Zoheb Hossai, Sr. Standing Through: Counsel with Mr. Vipul Agarwal & Mr. Parth Semwal, Jr. Standing Counsels. 66 W.P.(C) 2016/2022 & CM APPL.5765/2022 +MEENA CHAWLA ..... Petitioner Mr.Deepak Singh Thakur, Mr.Ankit Through: Kashyap & Mr.Shubham Bhardwaj, Advs. versus INCOME TAX OFFICER WARD 61(1), DELHI & ANR. ..... Respondents Mr. Kunal Sharma, Sr. Standing Through: Counsel with Ms. Zehra Khan, Jr. Standing Counsel & Mr. Shubhendu

Bhattacharyya, Adv.





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+ W.P.(C) 2087/2022 & CM APPL.5992/2022

JASWANT RAI GROVER ..... Petitioner

Through: Mr. Paras Chaudhry & Mr. Dhananjay

Grover, Advs.

versus

## ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

.... Respondents

Through: Mr. Ruchir Bhatia, Sr. Standing

Counsel.

68

+ W.P.(C) 2137/2022 & CM APPL.6149/2022

PRATYUSH HANDA ..... Petitioner

Through: Dr.Rakesh Gupta, Mr.Somil Agarwal,

Mr.R.K. Bhardwaj & Mr.Anshul

Mittal, Advs.

versus

## INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel with Mr. Vipul Agarwal & Mr. Parth Semwal, Jr. Standing

Counsel.

69

+ W.P.(C) 2238/2022 & CM APPL.6435/2022

ASHOK KUMAR SHARMA HUF ..... Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 59(2) & ORS. ..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. Standing Counsel for Revenue with

Mr.Shailendra Singh, Jr Standing

Counsel & Mr. Udit Sharma, Adv. Mr. Avnish Singh, SCGC for R-

2/UOI.





70 +	W.P.(C) 2241/2022 & CM AP SHIVA ASPHALTIC PRODU	
	Through: versus	Petitioner Ms.Mitika Choudhary, Adv.
		ARD 23(1) & ORS Respondents
	Through:	
71		
+	W.P.(C) 2265/2022 & CM APPL.6519/2022 URBAN PUNJAB Petition	
	Through:	Ms.Mitika Choudhary, Adv.
	versus	
	ASSISTANT COMMISSION CIRCLE-17 & ORS. Through:	IER OF INCOME TAX, CENTRAL Respondents Mr.Kunal Sharma, Sr. Standing Counsel for Revenue with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shuhendu Bhattacharyya, Adv. Mr.Nawal Kishore Jha Adv SPC with Ms.Kalpana Jha, Adv. for R-2.
72 +	W.P.(C) 2286/2022 & CM AP	PL.6573/2022
	MAHENDER KUMAR KASI	HYAP Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 67(1), & ORS. ..... Respondents

Mr.Sunil Agarwal, Sr. Standing Through:

Counsel for Revenue with Mr.Tushar





Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv.
Ms.Saroj Bidawat, SP Counsel for UOI.

73

+ W.P.(C) 2290/2022 & CM APPL.6582/2022

SLG GLOBAL TEX PRIVATE LIMITED ..... Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX, CIRCLE 22 (2), & ORS. ..... Respondents

Through: Mr. Ruchir Bhatia, Sr. Standing

Counsel.

Mr. Prakash Kumar, Central Govt.

Senior Counsel for R-2.

74

+ W.P.(C) 2339/2022

SWIFT REALTECH PRIVATE LIMITED ..... Petitioner

Through: Mr.Ajay Wadhwa & Ms.Vanshika

Taneja, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI & ANR.

..... Respondents

Through: Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.

75

+ W.P.(C) 2357/2022 & CM APPL.6789/2022

PUNEET GHAI ..... Petitioner

Through: Mr.Salil Kapoor, Mr.Sumit

Lalchandani & Ms. Ananya Kapoor,

Advs.

versus

INCOME TAX OFFICER, WARD 59-3, DELHI & ANR.

..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr.





Standing Counsel & Mr.Udit Sharma, Adv.

76

+ W.P.(C) 2378/2022 & CM APPL.6834/2022

GAUTAM CHAND JAIN ..... Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58 (1) & ORS. ..... Respondents

Through: Mr.Ajit Sharma, Sr. Standing Counsel

with Mr.Luqman Hasan, Adv.

77

+ W.P.(C) 2441/2022 & CM APPL.7047/2022

M/S SAGAR POLYCHEM PVT. LTD. ..... Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER ..... Respondent

Through: Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain, Adv.

78

+ W.P.(C) 2442/2022 & CM APPL.7049/2022

M/S SAGAR POLYCHEM PRIVATE LIMITED ..... Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER ..... Respondent

Through: Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain. Adv.





79 +	W.P.(C) 2452/2022 & CM AP MR. VIJAY KUMAR GOEL	PL.7066/2022 Petitioner
	Through:	
	versus	
	OFFICE OF THE INCOME T	AX OFFICER Respondent
	Through:	Mr. Abhishek Maratha, Sr. Standing Counsel.
80	W.P.(C) 2516/2022 & CM AP GAGAN CHADHA	PL.7200/2022, CM APPL.12637/2022 Petitioner
	Through:	Mr.Satyalipsu Ray & Ms.Shilpa Kulkarni, Advs.
	versus	
	INCOME TAX OFFICER WA	* *
	Through	Respondents
	Through:	Mr.Zoheb Hossain, Sr. Standing Counsel with Mr.Vipul Agarwal &
		Mr.Parth Senwal, Jr. Standing Counsel.
81		
+	W.P.(C) 2523/2022	
	SECOM SERVICES INDIA P Through:	
	i iii Ougii.	IVII. Abuliesii Cilauullai y & IVII. Aksilat

UNION OF INDIA & ORS. ..... Respondents

Gupta, Advs.

Through: Mr. Virender Pratap Singh Charak,

Ms.Shubhra Parashar, Mr.Pushpender Singh Charak, Mr.Kapil Gaur, Mr.Vaishnav Kirti Singh, Mr.Shubham Ahuja, Mr.Sanjay Singh





Chauhan, Mr.Ram Pal Singh Tomar, Mr.Gyanwardhan Singh, Mr.Inderdeep Singh, Mr.Vivek Nagar, Advs.
Mr.Sunil Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs.

82

+ W.P.(C) 2570/2022 & CM APPL.7345/2022

EVOLVE BRANDS PRIVATE LIMITED ..... Petitioner Through: Mr.Piyush Kaushik, Adv.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-1 & ANR. ..... Respondents

Through: Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

83

+ W.P.(C) 2588/2022 & CM APPL.7378/2022

AJAY JAIN (HUF) ..... Petitioner

Through: Mr.Nishit Gandhi & Ms.Akshita

Bhandari, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX ..... Respondent

Through: Mr.Ajit Sharma, Sr. Standing

Counsel.

Ms. Vibhooti Malhotra, Sr.SC. with Mr. Shaliendra Singh and Mr. Udit

Sharma, Advocates.





Jr.SC.

84

+ W.P.(C) 2669/2022 & CM No.7649/2022

T S AND SONS HUF ..... Petitioner

Through: Mr.Gaurav Jain, Ms.Akshita Goyal,

Mr.Shubham Gupta, Advs

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 43(1),

DELHI ..... Respondent

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Mr.Samarth Chaudhari, Advs.

85

+ W.P.(C) 2698/2022 & CM No.7707/2022

ABHINAV JINDAL HUF ..... Petitioner

Through: Kapil Goel and Sandeep Goel Adv

versus

INCOME TAX OFFICER WARD 54 (1) DELHI AND ORS.

..... Respondents

Through: Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

86

+ W.P.(C) 2705/2022 & CM APPL.7720/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED ..... Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER ..... Respondent

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.





87

+ W.P.(C) 2764/2022 & CM APPL.7927/2022

MS. MANJU KUMARI PREMSAGAR PRASAD ..... Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER ..... Respondent

Through: Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

89

+ W.P.(C) 2835/2022 & CM APPL.8162/2022

ANKIT JAIN ..... Petitioner

Through: Mr.Anuj Aggarwal, Mr.Vikrant

Chawla, Ms.Ayushi Bansal &

Mr.Sanyam Suri, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through: Mr.Ajit Sharma, Sr. Standing

Counsel.

Ms.Archana Gaur, Advocate for UOI Through: Ms.Mansi Gupta, Advocate

(proxy).

90

+ W.P.(C) 2853/2022 & CM APPL.8220/2022

SANJU AGARWAL ..... Petitioner

Through: Mr.P.Roychaudhuri, Adv

versus

ITO, WARD 54 (1), DELHI & ANR. ..... Respondents

Through: Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC





91

+ W.P.(C) 2861/2022 & CM APPL.8267/2022

P.K. MARKETING COMPANY

..... Petitioner

Through: Mr.Anuj

Aggarwal, Mr.Vikrant

Chawla, Ms.Ayushi Bansal &

Mr.Sanyam Suri, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through: Ms. Vibhooti Malhotra, Sr.SC. with

Mr. Shaliendra Singh and Mr. Udit

Sharma, Advocates.

Mr. Shailendra Singh, Advocate.

Ms.Manisha Agrawal Narain, CGSC with Mr. Aditya Singh Deshwal,

Advocate for respondent No.2.

92

+ W.P.(C) 2956/2022 & CM APPL.8579/2022

SAGARI LEATHERS PVT. LTD.

..... Petitioner

Through:

Mr. Anjit Kumar, Sr. Advocate with Mr.Sandeep Chilana, Ms.Yashodhara

Burmon Roy & Ms. Shambhavi Singh,

Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX DELHI AND

ANR.

..... Respondents

Through: Mr.Sunil Agarwal, Sr. Standing

Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth

Chaudhari, Adv.





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+ W.P.(C) 3038/2022 & CM APPL.8822/2022

M/S SANT SANDESH MEDIA AND COMMUNICATION PVT. LTD. ..... Petitioner

Through: Mr.Rishab Singla & Mr. Pawan Shree

Agrawal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI AND ANR

..... Respondents

Through: Mr.Sunil Agarwal, Sr. Standing

Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth

Chaudhari, Adv.

96

+ W.P.(C) 3070/2022 & CM APPL.8881/2022

CONCEPT INFRADEVELOPERS PVT LTD ..... Petitioner

Through: Mr.Rajeev Sharma & Mr.Aditya

Sharma, Advs.

versus

INCOME TAX DEPARTMENT, OFFICE OF THE INCOME TAX OFFICER WARD -6 (1), DELHI AND ANR. ..... Respondents

Through: Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.

97

+ W.P.(C) 3074/2022 & CM APPL.8887/2022

ABHISHEK AGGARWAL ..... Petitioner

Through: Mr.P Roychaudhuri, Adv.

versus

ITO WARD 54 (1), DELHI & ANR. ..... Respondents

Through: Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.





98 + W.P.(C) 3080/2022 & CM APPL.8923/2022

DEEPAK AGGARWAL ..... Petitioner

Through: Mr. P Roychaudhuri, Adv.

versus

ITO WARD 54(1), DELHI & ANR.

..... Respondents

Through: Mr.Kunal Sharma, Sr. Standing

Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

99

+ W.P.(C) 3081/2022 & CM APPL.8927/2022

DEEPAK AGGARWAL ..... Petitioner

Through: Mr.P Roychaudhuri, Adv.

versus

ITO WARD 54 1, DELHI & ANR.

..... Respondents

Through: Mr.Kunal Sharma, Sr. Standing

Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

100

+ W.P.(C) 3290/2022 & CM APPL.9559/2022

RAJEEV KUMAR AGGARWAL ..... Petitioner

Through: Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. .... Respondents

Through: Mr. Abhishek Maratha, Sr. Standing

Counsel with Mr.Pratyaksh Gupta, Jr.

Standing Counsel.





Mr.Awadhesh Kumar Singh, Adv. for R-2 & R-3.

101

+ W.P.(C) 3291/2022 & CM APPL.9561/2022 ALOK KUMAR AGGARWAL

..... Petitioner

Through: Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. ..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailender Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.

106

+ W.P.(C) 3438/2022 & CM APPL.10035/2022

STRATAGEM PORTFOLIO (P) LTD ..... Petitioner

Through: Mr.Gautam Jain & Mr.Piyush Kumar

Kamal, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2)

DELHI & ANR.

..... Respondents

Through: Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain, Adv

107

+ W.P.(C) 3503/2022 & CM APPL. 10328/2022

BHOLENATH FOODS LIMITED

.....Petitioner

Through: Mr Rishabh Jain, Adv.





DY. COMMISSIONER OF INCOME TAX, CIRCLE-4(2)
NEW DELHI ......Respondent

Through: Mr Kunal Sharma, Sr Standing

counsel with Mr Zehra Khan and Mr Shubhendu Bhattacharyya, Advs.

108

+ W.P.(C) 3525/2022

UMESH KUMAR GUPTA AS LEGAL HEIR OF DECEASED SAROJ BALA GUPTA ......Petitioner

Through: Mr Digvijay Rai, Adv. for Mr Sushil

Tekriwal, Adv.

versus

INCOME TAX OFFICER .....Respondent

Through: Mr Ajit Sharma, Sr Standing Counsel.

109

+ W.P.(C) 3573/2022 & CM APPL.10551/2022

ARUN KUMAR SODHANI ..... Petitioner

Through: Dr. Rakesh Gupta, Advocate with

Mr. Somil and Mr. Anshul Mittal,

Advocates.

versus

INCOME TAX OFFICER WARD 52(1) DELHI & ANR.

..... Respondents

Through: Mr. Kunal Sharma, Advocate with

Mr. Zehra Khan and Mr. Shubhendu

Bhattacharyya, Advocates.





110	W.D.(C) 2500/202	2 % CM ADI	DI 10571/2022	
+	W.P.(C) 3588/2022 & CM APPL.10571/2022			
	KVS TRADERS	Through:	Mr. Venketesh Chau with Ms. Rano Jain,	•
		versus		
	ACIT, CIR 49(1),			•
111		_		
+	W.P.(C) 3595/202 UMESH KUMAR	GUPTA Through: M	 Ir. Sushil K. Tekriwal, r. Mamta Tekriwal, <i>A</i>	
112	INCOME TAX O		 ⁄Ir. Ajit Sharma, Advo	Respondent ocate
112 +	W.P.(C) 3628/202 SANDEEP JAIN	2 & CM API Through:		•
		versus		
		VCIBUB		
	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 (2), DELHI & ANR Respondents			
110		Through:	Mr. Sunil Kumar A with Mr. Tushar Mr.Samarth Chaudha	Agarwal, Sr. SC Gupta, Jr.SC,
113 +	W.P.(C) 3630/202	2 & CM API	PI s 10759/2022	
I	SANDEEP JAIN			Petitioner

This is a digitally signed order.

Through:

Mr. Arnav Kumar, Mr. Rajat Mittal

and Mr. Suprateek Neogi, Advs.





ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22 2 DELHI & ANR. ..... Respondents

Through: Mr. Sunil Kumar Agarwal, Sr. SC

with Mr. Tushar Gupta, Jr.S

Mr.Samarth Chaudhari, Advs.

114

+ W.P.(C) 3692/2022 & CM APPL.10960/2022

MANSI AGGARWAL ..... Petitioners

Through: Mr. Abhishek Garg, Advocate with

Mr. Aayush Kuchhal, Mr. Yash

Gaiha, Advocates

versus

INCOME TAX OFFICER WARD 62(1) & ANR. ..... Respondents

Through: Mr. Sanjay Kumar & Ms. Easha

Kadiyan, Advocates

115

+ W.P.(C) 3699/2022 & CM APPL.10974/2022

RAKESH KUMAR AGGARWAL ..... Petitioner

Through: P. Roychaudhuri, Advocate

versus

ACIT, CIRCLE - 59(1), DELHI & ANR. ..... Respondents

Through: Mr. Ajit Sharma, Sr. SC.





116 + W.P.(C) 3708/2022 & CM APPL.11015/2022

PARAG GUPTA (SINCE DECEASED), THROUGH HIS LEGAL REPRESENTATIVES - SH. PREM CHAND GUPTA ..... Petitioner

Through: Mr. Abhishek Garg, Advocate with

Mr. Aayush Kuchhal, Mr. Yash

Gaiha, Advocates

versus

INCOME TAX OFFICER WARD 62(1) & ANR. ..... Respondents

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel

Mr. Kunal Sharma, Advocate

117

+ W.P.(C) 3758/2022 & CM APPL.11187/2022

SHIV KUMAR GOEL ..... Petitioner

Through: Mr. T.M. Shivakumar, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR Respondents

DELHI & ANR. ..... Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

118

+ W.P.(C) 3774/2022 & CM APPL.11216/2022

PREM CHAND GUPTA ..... Petitioner

Through: Mr. Abhishek Garg, Mr. Aayush

Kuchhal and Mr. Yash Gaiha, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 58(1),

DELHI & ANR. ..... Respondents

Through: Mr. Abhishek Maratha, Sr. SC with

Mr. Pratyaksh Gupta, Jr. SC.





119 W.P.(C) 3780/2022 & CM APPL.11228/2022 + SHIV KUMAR GOEL ..... Petitioner Through: Mr. T.M. Shivakumar, Adv. versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. ..... Respondents Through: Mr. Ruchir Bhatia, Sr. SC with Ms. Mansie Jain. Adv for Revenue. 120 W.P.(C) 3804/2022 & CM APPL.11281/2022 SHANTI LAL PORWAL ..... Petitioner Through: Mr. Nitin Gulati, Adv. versus ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1), DELHI & ANR. ..... Respondents Through: Ms. Vibhooti Malhotra, Sr. SC with Mr. Shailendra Singh, Jr. SC and Mr. Udit Sharma, Adv. 121 W.P.(C) 3808/2022 & CM APPL.11288/2022 +SHIV KUMAR GOEL ..... Petitioner Through: Mr. T.M. Shivakumar, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. ..... Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain. Adv for Revenue.





122

+ W.P.(C) 3817/2022 & CM APPL.11311/2022

INDRA PORWAL ..... Petitioner

Through: Mr. Nitin Gulati, Adv.

versus

ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1),

DELHI & ANR. ..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with Mr. Shailendra Singh, Jr. SC and

Mr. Udit Sharma, Adv.

123

+ W.P.(C) 3831/2022 & CM APPL.11371/2022

DAVINDER BAJAJ ..... Petitioner

Through: Mr. Ved Kumar Jain and Mr. Richa

Mishra, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 67-1, DELHI & ORS. ..... Respondents

Through: Mr. Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI.

124

+ W.P.(C) 3876/2022 & CM APPL.11537/2022

DEEPAK CHOUDHARY ..... Petitioner

Through: Mr. Nitin Gulati, Advocate

versus

ASSISTANT COMMISIONER OF INCOME

TAX CIRCLE 60(1), DELHI & ANR. ..... Respondents

Through: Mr. Vibhooti Malhotra, Sr. Standing

Counsel with Mr. Shailendra Singh,

Jr. Standing Counsel

Mr. Udit Sharma, Advocate for

Income Tax





125 +	W.P.(C) 3942/2022 with CM APPL. 11747/2022(stay)				
	UMA GOEL	Through:	Petitioner Mr. Gaurav Jain, Adv.		
		versus			
	ASSISTANT CO CIRCLE 22(2), D	ELHI & AN	ER OF INCOME TAX R Respondents Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.		
126	W.P.(C) 3951/2022 with CM APPL. 11773/2022(stay)				
+	W.P.(C) 3951/202 UMA GOEL	22 With CIVI A	APPL. 11//3/2022(stay) Petitioner		
	CIVILIGOLL	Through:	Mr. T.M. Shivkumar, Adv.		
107	ASSISTANT CO DELHI & ANR.		ER OF INCOME TAX CIRCLE 22(2), Respondents Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue		
127	W.P.(C) 4045/2022				
	ANIL KUMAR	Through: M	Petitioner Ir. Dinesh Mohan Sinha, Advocate.		
		versus			
	INCOME TAX OFFICER AND ANR Respondents Through: Mr. Ajit Sharma, Advocate				
128					
+	W.P.(C) 4174/2022				
	MEGHA JAIN	Through: M	Petitioner Ir. Dinesh Mohan Sinha, Advocate.		





INCOME TAX OFFICER & ANR. ..... Respondents
Through: Mr. Ajit Sharma, Advocate.

129

+ W.P.(C) 4177/2022, C.M.APPLs.12521-22/2022

SHYAMPREM ESTATE PRIVATE LIMITED (FORMERLY KNOWN AS SPIL FINANCIAL SERVICES PVT. LTD.) ..... Petitioner Through: Mr. Nitin Gulati, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME
TAX CIRCLE 22(2), DELHI & ANR. ..... Respondents
Through: Mr. Puneet Rai, Advocate.

130

+ W.P.(C) 4187/2022 & CM APPL. 12540/2022

SHANKER LAL SINGHANIA ..... Petitioner

Through: Mr. Kapil Goel and Mr. Sandeep Goel, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59 (1) DELHI AND ORS ..... Respondents Through: Mr. Ajit Sharma, Advocate

131

+ W.P.(C) 4266/2022

N M INDUSTRIES LIMITED ..... Petitioner
Through: Mr. Salil Kapoor, Advocate with
Ms. Ananya Kapoor, Advocate.





ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 5, DELHI & ANR. ..... Respondents Through: Mr. Ruchir Bhatia, Advocate.

132

+ W.P.(C) 4268/2022 & CM APPLs. 12686-12687/2022 N M INDUSTIES LIMITED ..... Petitioner Through: Mr. Salil Kapoor, Advocate with Ms. Ananya Kapoor, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 5, DELHI & ANR. ..... Respondents Through: Mr. Ruchir Bhatia, Advocate.

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

% ORDER 21.03.2022

Heard in part.

List on 23<sup>rd</sup> March, 2022 at 2.30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

**MARCH 21, 2022** 

Pallavi